



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No. 2112/2016**

New Delhi, this the 22<sup>nd</sup> day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Mrs. Nirmal Marwaha,  
Aged 72 years,  
W/o Late Lt. Col. Jasmit Singh Marwaha,  
R/o House No.10-B, Green View Apartments,  
Mayapuri, New Delhi-110064.

.. Applicant

(By Advocate: Shri Rajiv Manglik)

Versus

1. Union of India  
Through its Secretary,  
Ministry of Defence,  
South Block, New Delhi-11.
2. The Director General,  
National Cadet Corps,  
West Block-VI, R.K. Puram,  
New Delhi-110066.
3. The P.C.D.A. (P),  
Draupdi Ghat, Allahabad (UP).
4. The Branch Manager,  
Punjab National Bank,  
Mayapuri Road,  
New Delhi-110064.

.. Respondents

(By Advocate : Shri Satish Kumar)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman**

Learned counsel for both the parties submit that the relief claimed in this O.A. was granted to the applicant by the respondents, during the pendency of the O.A.

2. In this view of the matter, the O.A. is dismissed as infructuous. There shall be no order as to costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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